

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.223  
**CP/24(AHM)2022**

**Proceedings under Section 7(7) of Co. Act, 2013**

**IN THE MATTER OF:**

Suvidhi Industries Pvt Ltd  
V/s  
Registrar of Companies , Gujarat

.....Applicant

.....Respondent

**Order delivered on: 25/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Kaushik Nahar, PCS  
For the Respondent : Ms. Rupa Sutar, Dy. RoC

**ORDER**

RoC seeks time to file reply within two-week.

List for further consideration on 20.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**